

Changes in Tariff Items under RoDTEP Schedule 4R and 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act

Annexure-A					
Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
1	03061910	Krill	kg	3.00%	42.00
2	03061990	Other	kg	3.00%	42.00
3	08029910	Pecan Nuts	kg	2.40%	11.90
4	08029990	Other	kg	2.40%	11.90
5	08104010	Cranberries	kg	2.40%	2.20
6	08104020	Blueberries	kg	2.40%	2.20
7	08104090	Other	kg	2.40%	2.20
8	08119011	Cranberries	kg	2.40%	4.80
9	08119012	Blueberries	kg	2.40%	4.80
10	08119019	Other	kg	2.40%	4.80
11	08119091	Cranberries	kg	2.40%	4.80
12	08119092	Blueberries	kg	2.40%	4.80
13	08119099	Other	kg	2.40%	4.80
14	08134030	Cranberries	kg	2.40%	4.70
15	08134040	Blueberries	kg	2.40%	4.70
16	12079950	Shea nuts	kg	0.90%	
17	13021921	Of Withania somnifera	kg	1.00%	
18	13021922	Of Bacopa monnieri	kg	1.00%	
19	13021923	Of Berberis aristata	kg	1.00%	
20	13021924	Of Boswellia serrata	kg	1.00%	
21	13021925	Of Emblica officinalis	kg	1.00%	
22	13021926	Of Ocimum sanctum	kg	1.00%	
23	13021927	Of Capsicum annuum	kg	1.00%	
24	13021928	Of Phaseolus vulgaris	kg	1.00%	
25	13021931	Of Piper nigrum	kg	1.00%	
26	13021932	Of Pterocarpus marsupium	kg	1.00%	
27	13021933	Of Punica granatum	kg	1.00%	
28	13021934	Of Salacia reticulata	kg	1.00%	
29	13021935	Of Tagetes erecta	kg	1.00%	
30	13021936	Of Terminalia bellirica	kg	1.00%	
31	13021937	Of Curcuma longa	kg	1.00%	
32	13021938	Of Zingiber officinale	kg	1.00%	
33	13021939	Other	kg	1.00%	
34	13021950	Cashew shell liquid (CNSL), crude	kg	0.50%	

Annexure-A**Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.****Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.**

Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
35	13021960	Purified and distilled CNSL (Cardanol)	kg	0.50%	
36	20089310	Cranberries (Vaccinium macrocarpon, Vaccinium oxycoccos)	kg	1.30%	
37	20089390	Other	kg	1.30%	
38	20089915	Blueberries	kg	1.30%	
39	20089995	Blueberries	kg	1.30%	
40	21069051	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.90%	
41	21069059	Other	kg	0.90%	
42	22029921	Cranberry products	l	0.50%	
43	22029929	Other	l	0.50%	
44	22029931	Cranberry products	l	0.50%	
45	22029939	Other	l	0.50%	
46	22029991	Cranberry products	l	0.50%	
47	22029999	Other	l	0.50%	
48	28419010	Ammonium metavanadate	kg	0.80%	
49	28419090	Other	kg	0.80%	
50	29159011	Acetyl chloride	kg	0.70%	
51	29159012	Propionyl chloride	kg	0.70%	
52	29159096	Triethyl orthoformate	kg	0.70%	
53	29163410	Phenylacetic acid	kg	0.70%	
54	29163490	Other	kg	0.70%	
55	29171921	Malonic acid	kg	0.70%	
56	29171922	Diethyl malonate	kg	0.70%	
57	29171929	Other	kg	0.70%	
58	29183070	Methyl alpha-phenylacetoacetate	kg	0.70%	
59	29189940	P-2-P methyl glycidic acid and its esters	kg	0.70%	
60	29221930	DL-2 Aminobutanol	kg	0.70%	
61	29224310	Anthranilic acid	kg	0.70%	
62	29224390	Other	kg	0.70%	
63	29242991	Alpha-phenylacetoacetamide	kg	0.70%	
64	29242999	Other	kg	0.70%	
65	29270020	Azobisisobutyronitrile (AIBN)	kg	0.70%	

Annexure-A

Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.**Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.**

Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
66	29322040	Gibberellic acid	kg	0.70%	
67	29322050	Aceto butyrolactone	kg	0.70%	
68	29329930	Artemisinin	kg	0.70%	
69	29329940	3,4-MDP-2-P methyl glycidic acid	kg	0.70%	
70	29329950	3,4-MDP-2-P methyl glycidate	kg	0.70%	
71	29333220	Piperidine	kg	0.70%	
72	29333230	Mepiquate chloride	kg	0.70%	
73	29333970	4-Piperidone	kg	0.80%	
74	29333980	1-Boc-4-piperidone	kg	0.80%	
75	29333991	Norfentanyl	kg	0.80%	
76	29333999	Other	kg	0.80%	
77	29349950	Thymidine	kg	0.80%	
78	29394110	Ephedrine	kg	1.40%	
79	29394190	Other	kg	1.40%	
80	29394210	Pseudoephedrine (INN)	kg	1.40%	
81	29394290	Other	kg	1.40%	
82	29394410	Norephedrine	kg	1.00%	
83	29394490	Other	kg	1.00%	
84	29396310	Lysergic acid	kg	0.70%	
85	29396390	Other	kg	0.70%	
86	33021011	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.70%	
87	33021019	Other	kg	0.70%	
88	33021091	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.70%	
89	33021099	Other	kg	0.70%	
90	39232991	Biodegradable	kg	0.90%	
91	39232999	Other	kg	0.90%	
92	41041110	Wet blues	kg	0.50%	
93	41041190	Other	kg	0.50%	
94	41041910	Wet blues	kg	0.50%	
95	41041990	Other	kg	0.50%	
96	41051010	Wet blues	kg	0.50%	

Annexure-A**Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.****Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.**

Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
97	41051090	Other	kg	0.50%	
98	41062110	Wet blues	kg	0.50%	
99	41062190	Other	kg	0.50%	
100	41063110	Wet blues	kg	0.50%	
101	41063190	Other	kg	0.50%	
102	41069110	Wet blues	kg	0.50%	
103	41069190	Other	kg	0.50%	
104	48239040	Kites	kg	1.00%	
105	73051131	Clad, plated or coated	kg	0.90%	
106	73051139	Other	kg	0.90%	
107	73051141	Clad, plated or coated	kg	0.90%	
108	73051149	Other	kg	0.90%	
109	73051231	Clad, plated or coated	kg	0.90%	
110	73051239	Other	kg	0.90%	
111	73051241	Clad, plated or coated	kg	0.90%	
112	73051249	Other	kg	0.90%	
113	73051931	Clad, plated or coated	kg	1.00%	
114	73051939	Other	kg	1.00%	
115	73051941	Clad, plated or coated	kg	1.00%	
116	73051949	Other	kg	1.00%	
117	73053111	Of iron	kg	1.00%	
118	73053119	Other	kg	1.00%	
119	73053121	Clad, plated or coated	kg	1.00%	
120	73053129	Other	kg	1.00%	
121	73053131	Clad, plated or coated	kg	1.00%	
122	73053139	Other	kg	1.00%	
123	73053911	Of iron	kg	1.00%	
124	73053919	Other	kg	1.00%	
125	73053921	Clad, plated or coated	kg	1.00%	
126	73053929	Other	kg	1.00%	
127	73053931	Clad, plated or coated	kg	1.00%	
128	73053939	Other	kg	1.00%	
129	73061931	Clad, plated or coated	kg	0.90%	
130	73061939	Other	kg	0.90%	
131	73061941	Clad, plated or coated	kg	0.90%	
132	73061949	Other	kg	0.90%	

Annexure-A**Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.****Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.**

Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
133	81019920	Bars and rods, other than those obtained simply by sintering, profiles, plates, sheets, strip and foil	kg	0.50%	
134	84159010	Separately presented indoor units or outdoor units for split-system air conditioning machines	u	0.50%	
135	84159090	Other	kg	0.50%	
136	84219910	Reverse Osmosis (RO) membrane element for household type filters	u	0.90%	
137	84219990	Other	u	0.90%	
138	85079020	Battery separators	kg	0.70%	
139	85291093	Other, for apparatus of headings 8525 to 8527	u	0.70%	
140	85299030	Other, for apparatus of headings 8525 to 8527	u	0.70%	
141	86090010	Refrigerated containers	u	1.70%	
142	86090090	Other	u	1.70%	

Annexure-B					
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
1	03061910	Krill	kg	1.80%	25.20
2	03061990	Other	kg	1.80%	25.20
3	08029910	Pecan Nuts	kg	1.40%	
4	08029990	Other	kg	1.40%	
5	08104010	Cranberries	kg	1.40%	
6	08104020	Blueberries	kg	1.40%	
7	08104090	Other	kg	1.40%	
8	08119011	Cranberries	kg	1.40%	
9	08119012	Blueberries	kg	1.40%	
10	08119019	Other	kg	1.40%	
11	08119091	Cranberries	kg	1.40%	
12	08119092	Blueberries	kg	1.40%	
13	08119099	Other	kg	1.40%	
14	08134030	Cranberries	kg	1.40%	
15	08134040	Blueberries	kg	1.40%	
16	12079950	Shea nuts	kg	0.50%	
17	13021921	Of Withania somnifera	kg	1.00%	
18	13021922	Of Bacopa monnieri	kg	1.00%	
19	13021923	Of Berberis aristata	kg	1.00%	
20	13021924	Of Boswellia serrata	kg	1.00%	
21	13021925	Of Emblica officinalis	kg	1.00%	
22	13021926	Of Ocimum sanctum	kg	1.00%	
23	13021927	Of Capsicum annum	kg	1.00%	
24	13021928	Of Phaseolus vulgaris	kg	1.00%	
25	13021931	Of Piper nigrum	kg	1.00%	
26	13021932	Of Pterocarpus marsupium	kg	1.00%	
27	13021933	Of Punica granatum	kg	1.00%	
28	13021934	Of Salacia reticulata	kg	1.00%	
29	13021935	Of Tagetes erecta	kg	1.00%	
30	13021936	Of Terminalia bellirica	kg	1.00%	
31	13021937	Of Curcuma longa	kg	1.00%	
32	13021938	Of Zingiber officinale	kg	1.00%	
33	13021939	Other	kg	1.00%	
34	13021950	Cashew shell liquid (CNSL), crude	kg	0.30%	
35	13021960	Purified and distilled CNSL (Cardanol)	kg	0.30%	
36	20089310	Cranberries (Vaccinium macrocarpon, Vaccinium oxycoccus)	kg	0.80%	

Annexure-B					
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
37	20089390	Other	kg	0.80%	
38	20089915	Blueberries	kg	0.80%	
39	20089995	Blueberries	kg	0.80%	
40	21069051	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.50%	
41	21069059	Other	kg	0.50%	
42	22029921	Cranberry products	l	0.30%	
43	22029929	Other	l	0.30%	
44	22029931	Cranberry products	l	0.30%	
45	22029939	Other	l	0.30%	
46	22029991	Cranberry products	l	0.30%	
47	22029999	Other	l	0.30%	
48	28419010	Ammonium metavanadate	kg	0.50%	
49	28419090	Other	kg	0.50%	
50	29159011	Acetyl chloride	kg	0.40%	
51	29159012	Propionyl chloride	kg	0.40%	
52	29159096	Triethyl orthoformate	kg	0.40%	
53	29163410	Phenylacetic acid	kg	0.40%	
54	29163490	Other	kg	0.40%	
55	29171921	Malonic acid	kg	0.40%	
56	29171922	Diethyl malonate	kg	0.40%	
57	29171929	Other	kg	0.40%	
58	29183070	Methyl alpha-phenylacetoacetate	kg	0.40%	
59	29189940	P-2-P methyl glycidic acid and its esters	kg	0.40%	
60	29221930	DL-2 Aminobutanol	kg	0.40%	
61	29224310	Anthranilic acid	kg	0.40%	
62	29224390	Other	kg	0.40%	
63	29242991	Alpha-phenylacetoacetamide	kg	0.40%	
64	29242999	Other	kg	0.40%	
65	29270020	Azobisisobutyronitrile (AIBN)	kg	0.40%	
66	29322040	Gibberellic acid	kg	0.40%	
67	29322050	Aceto butyrolactone	kg	0.40%	
68	29329930	Artemisinin	kg	0.40%	
69	29329940	3,4-MDP-2-P methyl glycidic acid	kg	0.40%	
70	29329950	3,4-MDP-2-P methyl glycidate	kg	0.40%	

Annexure-B					
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
71	29333220	Piperidine	kg	0.40%	
72	29333230	Mepiquate chloride	kg	0.40%	
73	29333970	4-Piperidone	kg	0.50%	
74	29333980	1-Boc-4-piperidone	kg	0.50%	
75	29333991	Norfentanyl	kg	0.50%	
76	29333999	Other	kg	0.50%	
77	29349950	Thymidine	kg	0.50%	
78	29394110	Ephedrine	kg	0.80%	
79	29394190	Other	kg	0.80%	
80	29394210	Pseudoephedrine (INN)	kg	0.80%	
81	29394290	Other	kg	0.80%	
82	29394410	Norephedrine	kg	0.60%	
83	29394490	Other	kg	0.60%	
84	29396310	Lysergic acid	kg	0.40%	
85	29396390	Other	kg	0.40%	
86	33021011	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.40%	
87	33021019	Other	kg	0.40%	
88	33021091	Compound alcoholic preparations of a kind used for the manufacture of beverages, of an alcoholic strength by volume exceeding 0.5% vol., determined at 20°C	kg	0.40%	
89	33021099	Other	kg	0.40%	
90	39232991	Biodegradable	kg	0.50%	
91	39232999	Other	kg	0.50%	
92	41041110	Wet blues	kg	0.30%	
93	41041190	Other	kg	0.30%	
94	41041910	Wet blues	kg	0.30%	
95	41041990	Other	kg	0.30%	
96	41051010	Wet blues	kg	0.30%	
97	41051090	Other	kg	0.30%	
98	41062110	Wet blues	kg	0.30%	
99	41062190	Other	kg	0.30%	
100	41063110	Wet blues	kg	0.30%	
101	41063190	Other	kg	0.30%	

Annexure-B					
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
102	41069110	Wet blues	kg	0.30%	
103	41069190	Other	kg	0.30%	
104	48239040	Kites	kg	0.60%	
105	73051131	Clad, plated or coated	kg	0.50%	
106	73051139	Other	kg	0.50%	
107	73051141	Clad, plated or coated	kg	0.50%	
108	73051149	Other	kg	0.50%	
109	73051231	Clad, plated or coated	kg	0.50%	
110	73051239	Other	kg	0.50%	
111	73051241	Clad, plated or coated	kg	0.50%	
112	73051249	Other	kg	0.50%	
113	73051931	Clad, plated or coated	kg	0.60%	
114	73051939	Other	kg	0.60%	
115	73051941	Clad, plated or coated	kg	0.60%	
116	73051949	Other	kg	0.60%	
117	73053111	Of iron	kg	0.60%	
118	73053119	Other	kg	0.60%	
119	73053121	Clad, plated or coated	kg	0.60%	
120	73053129	Other	kg	0.60%	
121	73053131	Clad, plated or coated	kg	0.60%	
122	73053139	Other	kg	0.60%	
123	73053911	Of iron	kg	0.60%	
124	73053919	Other	kg	0.60%	
125	73053921	Clad, plated or coated	kg	0.60%	
126	73053929	Other	kg	0.60%	
127	73053931	Clad, plated or coated	kg	0.60%	
128	73053939	Other	kg	0.60%	
129	73061931	Clad, plated or coated	kg	0.50%	
130	73061939	Other	kg	0.50%	
131	73061941	Clad, plated or coated	kg	0.50%	
132	73061949	Other	kg	0.50%	
133	81019920	Bars and rods, other than those obtained simply by sintering, profiles, plates, sheets, strip and foil	kg	0.40%	
134	84159010	Separately presented indoor units or outdoor units for split-system air conditioning machines	u	0.30%	
135	84159090	Other	kg	0.30%	

Annexure-B					
Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.					
Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.					
Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
136	84219910	Reverse Osmosis (RO) membrane element for household type filters	u	0.50%	
137	84219990	Other	u	0.50%	
138	85079020	Battery separators	kg	0.40%	
139	85291093	Other, for apparatus of headings 8525 to 8527	u	0.40%	
140	85299030	Other, for apparatus of headings 8525 to 8527	u	0.40%	
141	86090010	Refrigerated containers	u	1.00%	
142	86090090	Other	u	1.00%	

Annexure-C**Changes in Tariff Items under RoDTEP Schedules 4R and 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.****Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.**

Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
1	03061900	<i>Omitted</i>			
2	08029900	<i>Omitted</i>			
3	08104000	<i>Omitted</i>			
4	08119010	<i>Omitted</i>			
5	08119090	<i>Omitted</i>			
6	13021919	<i>Omitted</i>			
7	13021920	<i>Omitted</i>			
8	13021930	<i>Omitted</i>			
9	20089300	<i>Omitted</i>			
10	21069050	<i>Omitted</i>			
11	22029920	<i>Omitted</i>			
12	22029930	<i>Omitted</i>			
13	22029990	<i>Omitted</i>			
14	28419000	<i>Omitted</i>			
15	29051430	<i>Omitted</i>			
16	29159010	<i>Omitted</i>			
17	29163400	<i>Omitted</i>			
18	29171920	<i>Omitted</i>			
19	29224300	<i>Omitted</i>			
20	29242990	<i>Omitted</i>			
21	29333210	<i>Omitted</i>			
22	29333990	<i>Omitted</i>			
23	29394100	<i>Omitted</i>			
24	29394200	<i>Omitted</i>			
25	29394400	<i>Omitted</i>			
26	29396300	<i>Omitted</i>			
27	33021010	<i>Omitted</i>			
28	33021090	<i>Omitted</i>			
29	39232990	<i>Omitted</i>			
30	41041100	<i>Omitted</i>			
31	41041900	<i>Omitted</i>			
32	41051000	<i>Omitted</i>			
33	41062100	<i>Omitted</i>			
34	41063100	<i>Omitted</i>			
35	41069100	<i>Omitted</i>			
36	73051121	<i>Omitted</i>			
37	73051129	<i>Omitted</i>			

Annexure-C**Changes in Tariff Items under RoDTEP Schedules 4R and 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.****Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.**

Sr. No.	Tariff Item	Description of Goods (As per CTH)	UQC	Rate as % of FOB (#)	Cap (Rs. per UQC)
38	73051221	<i>Omitted</i>			
39	73051229	<i>Omitted</i>			
40	73051921	<i>Omitted</i>			
41	73051929	<i>Omitted</i>			
42	73053110	<i>Omitted</i>			
43	73053190	<i>Omitted</i>			
44	73053910	<i>Omitted</i>			
45	73053990	<i>Omitted</i>			
46	73061921	<i>Omitted</i>			
47	73061929	<i>Omitted</i>			
48	84159000	<i>Omitted</i>			
49	84219900	<i>Omitted</i>			
50	86090000	<i>Omitted</i>			

Annexure-D**Changes in Tariff Items under RoDTEP Schedule 4R consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.****Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.**

Sr. No .	Tariff Item	Description of Goods (As per CTH)	Description of Goods (As per CTH) Changed w.e.f. 01.05.2026	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
1	29171970	Ethoxy methylene malonate, diethyl malonate	Ethoxy methylene malonate	Kg	0.70%	
2	29333700	N-Phenethyl-4-piperidone (NPP)	N-Phenethyl-4-piperidone (NPP)	Kg	0.70%	

Annexure-E**Changes in Tariff Items under RoDTEP Schedule 4RE consequent to the amendment of the First Schedule to the Customs Tariff Act w.e.f. 01.05.2026.****Notified on 30.04.2026 under Notification No.: 15/2026-27 w.e.f. 01.05.2026.**

Sr. No .	Tariff Item	Description of Goods (As per CTH)	Description of Goods (As per CTH) Changed w.e.f. 01.05.2026	UQ C	Rate as % of FOB (#)	Cap (Rs. per UQC)
1	29171970	Ethoxy methylene malonate, diethyl malonate	Ethoxy methylene malonate	Kg	0.40%	
2	29333700	N-Phenethyl-4-piperidone (NPP)	N-Phenethyl-4-piperidone (NPP)	Kg	0.40%	